

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03/07/2019

O.A./260/333/2014

BINAYA SHANKAR MISHRA
-V/S-
M/O RAILWAYS

ITEM NO:63

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. S. Barik

Notes of The Registry	Order of The Tribunal	
	None for the applicant. Respondents' counsel is present and submits that he not aware whether the applicant has received the benefit. O.A. is dismissed for non prosecution on the part of the applicant.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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